

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:2622
ANSWERED ON:16.08.2004
MISUTILISATION OF FUNDS FOR TOURISM PROJECTS
Singh Shri Uday

Will the Minister of TOURISM be pleased to state:

- (a) whether the Union Government is aware of misuse of funds by State Governments which were sanctioned for various tourism projects between 1992- 2002;
- (b) if so, the facts and details thereof;
- (c) whether an internal report prepared by his ministry has revealed that such projects which were funded by the Union Government during 1992-2002 are still incomplete and State Government have either diverted the funds or siphoned off several crores of rupees;
- (d) if so, the details thereof; and
- (e) the steps the Government have taken/proposed to take to prevent such diversion and misutilisation of funds?

Answer

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)(SMT. RENUKA CHOWDHURY)

(a), (b), (c) and (d): No State Government has reported misuse of funds released by Ministry of Tourism for tourism projects. However, there has been delay in implementation of some projects. Some projects have also been dropped on account of unavailability of land and other unforeseen circumstances. Funds released for dropped projects are adjusted against release of funds for other projects in the same States.

(e): State Governments/ UT Administrations have been advised to complete the projects early. Monitoring mechanism in the Ministry of Tourism has also been improved to monitor the progress of implementation of projects.